


**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 10.05.2019

**ORDER NO. 114 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 105 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

1. On **17/05/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following ROMs:-  
C/ROM/50087/2019 in C/53196/2018  
C/ROM/50277/2019 in C/51774/2018
2. On **17/05/2019** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-  
E/ROM/50210/2019 in E/50036/2018

By order,  


**(Bineesh Kumar K. S.)**  
**Registrar**

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**Dy. Registrar**